

CENTRAL ELECTRICITY REGULATORY COMMISSION

Record of Proceedings

PETITION NO.195/2009

Sub: Revision of fixed charges for the period 2004-09 due to additional capital expenditure incurred at Talcher Super Thermal Power Station, Stage-I (1000MW).

.Date of hearing : 9.3.2010

Coram : Dr. Pramod Deo, Chairperson
Shri S.Jayaraman, Member
Shri V.S.Verma, Member
Shri M.Deen Dayalam, Member

Petitioner : NTPC Ltd, New Delhi

Respondent : West Bengal State Electricity Distribution Company Ltd., Kolkata and others

Parties present : 1. Shri V.K.Padha, NTPC
2. Shri Manoj Sexana, NTPC
3. Shri S.K.Samui, NTPC
4. Shri V.Kumar, NTPC
5. Shri G.K.Dua, NTPC
6. Shri S.K.Mondal, NTPC
7. Shri A.K.Juneja, NTPC
8. Shri R.B.Sharma, Advocate, BSEB
9. Shri R.Krishnaswami, TNEB

Learned counsel for the BSEB submitted that the copy of the rejoinder on the reply of BSEB received today. The representative of the petitioner submitted that the rejoinder was filed on 5.3.2010 with copy to the BSEB. Learned counsel for the BSEB sought adjournment for one week. The representative of the TNEB submitted that it had filed reply in the matter and has served copy on the petitioner, who has no filed its rejoinder.

2. The Commission directed the petitioner to file rejoinder on the reply of TNEB, latest by 12.3.2010, with copy to the respondent, TNEB.

3. The petition shall be re-notified on 18.3.2010.

Sd/-

(T. Rout)
Joint Chief (Law)